

Rehabilitation package for sick Textile Mills

2167. SHRI ANIL BASU : Will the Minister of TEXTILES be pleased to state :

(a) whether the new textile policy announced in June, 1985 envisaged tackling of sick textile units on a case by case basis;

(b) if so, progress made in this direction during the last one year; and

(c) number of sick units provided with rehabilitation package ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) and (c) A Nodal Agency to evolve and manage rehabilitation packages in respect of sick/closed textile mills have been appointed by the Government on 14/1/86. The Nodal Agency has so far considered 56 sick mills in Gujarat, Rajasthan, Madhya Pradesh, Orissa and Maharashtra. Rehabilitation packages of 22 mills have been formulated out of which 13 mills have accepted rehabilitation packages formulated by industrial Development Bank of India.

[Translation]

Small scale sick units

2168. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a large number of small scale industrial units in our country are sick;

(b) if so, the amount of loans given to such units by nationalised banks during 1985 and 1986 so far;

(c) the number of such sick small scale industrial units in the country at present;

(d) whether Government have made efforts to increase the production in these units; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e). As per the information furnished by the Reserve Bank of India (RBI) the number of small scale sick industrial units in the portfolio of public sector banks as at the end of December, 1984 and June, 1985 (latest available) was 90,968 and 97,890 respectively and the outstanding bank credit in these units was Rs. 844.5 crores and Rs. 954.5 crores. RBI has issued guidelines to the banks, from time to time, to catch early warning signals regarding sickness and to take timely preventive and remedial action for their revival. Banks work out rehabilitation programmes for viable sick units in consultation with the concerned financial institutions and other agencies. The rehabilitation programmes may include various concessions and reliefs including rescheduling of overdue liabilities, grant of need-based working capital, etc. These measures help to increase the production of rehabilitated units.

[English]

Loans by banks under IRDP in Orissa

2169. SHRIMATI JAYANTI PATNAIK Will the Minister of FINANCE be pleased to state :

(a) whether Government have reviewed the performance of commercial banks in extending credit under IRDP;

(b) if so, the physical target set by each commercial bank to advance loan under IRDP in Orissa during 1984-85 and 1985-86; and

(c) the amount of loan advanced to the IRDP beneficiaries as against the targets fixed ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The per-

formance of commercial banks in the matter of extending credit to beneficiaries under the Integrated Rural Development Programme is periodically reviewed by the Government.

(b) and (c). Available data in regard to performance of the commercial banks in Orissa during 1984-85 and 1985-86 are furnished below :—

Year	No. of families Re-quired to be assisted	Acctually assisted	Term credit disbursed (Rs. in Crores)
1984-85	1,88,400	2,13,119	28.06
1985-86	1,14,400	1,71,069	17 05 (Upto Feb.)

Delay in issue of passports from RPO New Delhi

2170. SHRI TARIQ ANWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that passport are not issued from the Regional Passport Office Shastri Bhavan, New Delhi even six months after necessary enquiry and completion of other formalities; and

(b) if so, the reasons for such delay ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) No, Sir. Passports are now being issued by the Regional Passport Office, Delhi within a period of ten days after receipt of clear police reports.

(b) Does not arise.

Insurance of cashiers of banks against shortage in cash

2171. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of FINANCE be pleased to state :

(a) whether in foreign countries the cashiers in the nationalised and private banks are insured against shortages in cash taking place genuinely while transacting bank business;

(b) if so, whether there is any proposal to introduce similar system in India; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Government are not aware of Insurance Companies abroad providing insurance cover to cashiers for shortage in cash.

(b) and (c). The Reserve Bank of India have reported that their staff are covered by a floating fidelity guarantee insurance policy taken by their Issue Offices from the General Insurance Corporation (GIC).

Information relating to nationalised banks is being collected and to the extent available will be laid on the Table of the House.

[Translation]

Smuggling on Indo-Nepal Border

2172. SHRI DILEEP SINGH BHURIA: Will the Minister of FINANCE be pleased to state :

(a) the number of smugglers arrested on the Indo Nepal border from January, 1986 to-date;

(b) the goods seized from them; and

(c) the action taken by Government against them so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The total value of goods seized, number of persons arrested, prosecuted under the Customs Act and detained under COFEPOSA, in the Indo-Nepal border region, during the period January to June, 1986, is given below :